

(SHRI JAYANTILAL VIRCHAND-BHAI SHAH): (a) to (d) No, Sir. The Government have already conducted a review of the Comprehensive Crop Insurance Scheme (CCIS) and the following changes were introduced in the Scheme with effect from Kharif 1988:—

(a) The sum insured would be limited to Rs. 10,000 per farmer irrespective of the quantum of loan taken by the farmer.

(b) The total sum insured would be limited to 100 per cent of the crop loan.

Besides, from Rabi 1988-89 in addition to these changes, the level of indemnity for various crops was altered as per the following details, based on their categorisation according to risk:

Category	Variation in yield	Indemnity
Low	Upto 15%	90%
Medium	16-30%	80%
High	Above 30%	60%

#### Identification of travel circuits in Orissa

46. SHRI JAGADISH JANI: Will the Minister of TOURISM be pleased to state:

(a) whether Government have identified travel circuits in Orissa;

(b) if so, what are those travel circuits; and

(c) the steps taken for the development of those travel circuits?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH): (a) and (b) Yes, Sir. The following tra-

vel circuits have been identified in Orissa for phased development through the combined resources of the Central, State and Private Sectors:—

— Bhubaneswar - Puri-Konark-Dhuli Ratnagiri-Lalitgiri - Udaygiri-Bhadrak Chandipur-Khiching-Joshiapur (Simlipal) and back.

— Bhubaneswar-Chilka Lake-Gopalpur-on-Sea - Taptapaui Koraput-Bokn-gir-Jharsuguda - Angul-Tikkapara-Talcher-Bhubaneswar.

(c) Development of Tourism is primarily the responsibility of the State Governments. However, Ministry of Tourism extends financial assistance on specific proposals based on their merit, availability of funds and inter-se priorities. During the Seventh Five Year Plan the following projects] schemes were sanctioned:—

1. Water sports facilities at Chil-ka Lake

2. Yatri Niwases at Satpada and Konark

3. Boats for Nandankanan and Bhitarkanika Wildlife Sanctuary

4. Purchase of mini buses and elephants for Simlipal Wildlife Sanctuary

5. Open Air Theatre at Konark

6. Wayside facilities at Sunabeda, Taptapani, Angul, Rameshwar and Bhadrak.

7. Provision of toilet and drinking water facilities at Bhubaneswar and Konark

In addition, a number of projects/schemes have been prioritised for financial assistance for strengthening tourism infrastructure in the State of Orissa during 1990-91.

#### Machine stitching of Food Bags

47. SHRI SANTOSH BAGRODIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the total quantity of machine stitching of food-bags dona

in. Punjab, Haryana etc. during the last three years; monthwise; and

(b) what is the target fixed in this respect for the next three years?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRE-NDRA SINGH): (a) Statement showing number of bags machine stitched in different States for the last three years for wheat and for the last two years for rice is attached.

(b) Although, the machine stitching of bags containing foodgrains procur-

ed at mandis/purchase centres, figures high on the priority of the Food Corporation of India; for reducing storage & transit losses and adulteration, but in view of vast magnitude of price support operations involving about 8000 purchase centres for procurement of wheat, about 4000 purchase centres for procurement of paddy run by Food Corporation of India and State procuring agencies and 18,768 rice mills (as on 1.1.86) from whom levy rice is collected, it is not practicable to fix any target for stitching of food-grains bags..

Statement

Number of Bass Machine Stitched

Name of State	Rabi 1988-89 1989-90	Wheat 1990-91	Rice 1988-89	artf 1989-90
Punjab	40,000	2,87,073	6,78,000	Nil*
Haryana	N.A.	49,348	Nil	15,794 31,54,421 (Posn. as on 31-7-90)
Uttar Pradesh	Nil	Nil	N.A.	1,11,694 (Posn. a on 7-5-90s)
Rajasthan	Nil	Nil	Nil	N.A. 33,027 (Posn. as on 31-1-90)
Madhya Pradesh	Nil	Nil	Nil	N.A. 29,08,608 (Posn. as September, 90)
Delhi	Nil	Ni	Nil	N.A. 16,619 (Posn as on 23-2-90)
Karnataka	Nil	Nil	Nil	N.A. 13,44,760 (Posn. as on 31-8-90)
Assam	Nil	Nil	Nil	N.A. Nil
Tamilnadu/Pondicherry	Nil	Nil	Nil	N.A. Nil
Andhra Pradesh	Nil	Nil	Nil	96,53,000 223,98,000 (Posn. upto Sep-tember, 90)

\*Rice millers have filed suit in Punjab/Haryana High Court against instructions issued by Punjab Govt. for compulsory machine stitching of levy rice.